

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2643
ANSWERED ON:17.03.2006
IRREGULARITIES UNDER NFFWP
Sarma Dr. Arun Kumar

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is aware of the alleged irregularities in implementation of the National Food for Work Programme (NFFWP) in the country particularly in Assam during the previous year and current year;
- (b) if so, the details thereof and the action taken thereon, State-wise;
- (c) whether any enquiry has been conducted in the matter;
- (d) if so, the details and outcome thereof;
- (e) the present implementation status of the programme in each State of the country;
- (f) whether adequate provision has been made in the action plan of the programme towards employment of woman; and
- (g) if so, the specific percentage of employment being guaranteed therein?

Answer

MINISTER OF RURAL DEVELOPMENT (DR. RAGHUVANSH PRASAD SINGH)

- (a) No complaints of specific irregularities in the implementation of National Food for Work Programme (NFFWP) in the State of Assam has so far been received
- (b) to (d) In case of any irregularity reported to the Ministry, it is taken seriously and the facts of the case are immediately obtained from the concerned State Government and are asked to take corrective action. In order to further strengthen the feed back mechanism, there is strong network of National Level Monitors (NLM) whose services are taken to get the actual feedback on the various aspects of the implementation of the programme. In case of any serious complaint, these NLMs are sent to obtain independent feedback. The State Governments are asked to take corrective action on such feedback.
- (e) The statement indicating State-wise mandays generated, works completed and works ongoing and percentage of women mandays generation under the NFFWP during 2005-06 (till January, 2006) is at Annexure.
- (f) & (g) No earmarking or guarantee for women workers has been made under the NFFWP guidelines. However, women mandays generation is about 32% as may be seen from the Annexure.

Annexure as referred to in parts (e),(f) &(g) of the Reply to Lok Sabha Unstarred Question No. 2643 due for 17-03-2006

State-wise Mandays Generated, Works Completed and Works ongoing and percentage of women mandays generation under NFFWP during 2005-06 (till Jan.2006)

Sl. No.	Name of the States	Mandays Generated	%age of Women	No. of Works Completed	No. of Works Ongoing
1	2	3	4	5	6

1	Andhra Pradesh	166.55	41.10	29332	5920
2	Arunachal Pradesh	2.78	29.50	208	49
3	Assam	159.82	21.40	1316	2809
4	Bihar	148.13	22.53	4173	7965
5	Chattisgarh	178.21	32.65	2643	5645
6	Gujarat	67.82	33.66	32898	7741
7	Haryana	3.05	32.13	211	157
8	Himachal Pradesh	2.97	6.06	1019	910
9	Jammu & Kashmir	NR	NR	1291	744
10	Jharkhand	116.24	24.96	3259	10266

11	Karnataka	36.52	34.18	5144	576
12	Kerala	0.28	50.00	31	95
13	Madhya Pradesh	332.86	41.47	5082	5415
14	Maharashtra	NR	NR	NR	NR
15	Manipur	5.47	29.33	110	393
16	Meghalaya	2.51	20.31	NR	16
17	Mizoram	1.96	30.01	219	2
18	Nagaland	NR	NR	NR	NR
19	Orissa	392.24	33.04	8669	10589
20	Punjab	NR	NR	NR	532
21	Rajasthan	41.73	57.82	1872	2709
22	Sikkim	0.28	32.14	108	33
23	Tamil Nadu	91.84	36.59	7003	1614
24	Tripura	26.29	29.90	2109	195
25	Uttranchal	11.96	26.42	239	489
26	Uttar Pradesh	120.97	16.82	1932	8117
27	West Bengal	183.05	26.97	8606	8177
	Total	2093.53	31.98	117474	81158

NR: Not Reported